

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 255 of 2013

Dated : 10th December, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Delhi Transco Ltd. Appellant(s)
Versus
Delhi Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Alok Shankar for Resp. No.4
Mr. Pradeep Misra for DERC

ORDER

The matter is adjourned to 29.01.15 on the request of learned counsel for the appellant. The appellant is directed to file written submission before the date fixed after furnishing a copy of the same to the learned counsel of the respondents.

Post the matter for hearing on **29th January, 2015.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

sh/jps